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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P NO.336/KB/2017  
C.P No. 317/2015

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company		Goutermann Peipers India Ltd & Ors.	
Under Section		391(2), 394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- ① Mr. D.N. Sharma, Adv For objector  
Mr. Shailendra Singh, Adv Associated Road  
Ms. Pooja Shukla, Adv Carriers Limited  
Pooja Shukla  
8/1/2018
- ② Mr. Nilay Sengupta, Adv For objector  
Ms. Pooja Shukla, Adv All India Road  
Transport agency  
Pooja Shukla  
8/1/2018
- Mrs. Manji Shuteria, Adv. Petitioner.  
TIA INLA  
Dy Director  
O/o RD (ER)  
Ministry of  
Corporate Affairs  
Manji  
8/1/2018  
8/1/18

**ORDER**

Ld. Counsel for the petitioner, Ld. Counsel for the objectors and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.



Ld. Counsel for the creditor-objector made a request that time may be given for filing sur-rejoinder. Prayer is allowed. Sur-rejoinder may be filed within 7 days from today with a copy in advance to the opposite party.

List it on 02/02/2018 for hearing.

(Jinan K.R.)  
Member (J)

(V.P.Singh)  
Member (J)